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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
DY No.2224/BB/2 018	For admission	Sec 252	M/s Shree Bhagwan Vasishta Chemeng Pvt Ltd	Shruthi N PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: *Shruthi N* *Petitioner* *Shruthi N*  
*Practising Company Secretary*  
*9886894012*

**ORDER**

Heard Ms. Shruthi N Learned Counsel for the Petitioner.  
She has filed an IA. However IA is not listed today.

Post the case on ~~11.10.2018~~

*[Signature]*  
**Member(T)**

*[Signature]*  
**Member(J)**

*[Handwritten mark]*